then Prime Minister, had suggested a concept of Special Purpose Vehicle (SPV) for setting up of large integrated Steel Plants in the country. Four Mineral rich states namely Chhattisgarh, Odisha, Jharkhand and Karnataka were identified for developing such SPVs.

- (c) No, Sir.
- (d) Does not arise.
- (e) Steel being a deregulated sector, decisions relating to setting up of Steel Plants are taken by individual steel producers private or public sector, based on commercial consideration and market dynamics.

National steel policy

2852. SHRI DHARMAPURI SRINIVAS: Will the Minister of STEEL be pleased to state:

- (a) whether Government has given approval for National Steel Policy to reduce imports and increase exports in the steel sector; and
- (b) the steps being taken by Government to give boost to Indian steel traders to compete with international traders?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) Government has notified the National Steel Policy, 2017 in the Gazette of Government of India on 8th of May, 2017 with the mission to attain self sufficiency in steel production and objective to build a globally competitive industry and to domestically meet entire demand of high grade automotive steel, electrical steel, special steel and alloys for strategic applications by 2030-31.

(b) The Government provides assistance to exporters including steel exporters in the form of export incentives, market access initiatives, Export Promotion Councils etc.

Shortage of iron ore

2853. SHRI K. R. ARJUNAN: Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that the steel production in the country is expected to be lower in view of the shortage of iron ore;
 - (b) if so, the details thereof;

- (c) whether it is also a fact that the shortage of iron ore was due to the closure of iron ore mines; and
 - (d) if so, the details thereof?

THE MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN): (a) No, Sir. Presently there is no shortage of iron ore in the country.

- (b) Does not arise.
- (c) and (d) In view of (a) above, does not arise.

MR. DEPUTY CHAIRMAN: माननीय मंत्री जी, एक बज गया है। समय समाप्त हो गया है। Question Hour is over. The House stands adjourned till 2.00 p.m.

The Home then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

MR. DEPUTY CHAIRMAN: We shall, now, take up the Calling Attention Motion. Smt. Kahkashan Perween.

Malnutrition among women and children with particular reference to Poshan Abhiyan

श्रीमती कहकशां परवीन (बिहार): महोवय, 'पोषण अभियान' के तहत विशेष संदर्भ में महिलाओं और बच्चों के कुपोषण से संबंधित मामले की ओर में सदन का ध्यान दिलाना चाहती हूँ।

أمحترمہ کہکشاں پروین (بہار): مہودے، "پوشن ابھیان" کے وشیش سندر بھہ میں مہیلاؤں اور بچوں کے کپوشن سے سمبندھت معاملے کی اور میں سدن کا دھیان دلانا چاہتی ہوں۔

श्री उपसभापतिः धन्यवाद। मंत्री जी।

महिला एवं बाल विकास मंत्री; तथा वस्त्र मंत्री (श्रीमती स्मृति जूबिन ईरानी): महोदय, आज सामाजिक और राष्ट्रीय स्तर के एक विशेष मुद्दे की ओर महोदया ने आपके माध्यम से पूरे सदन का ध्यान आकृष्ट किया है। सर, सर्वप्रथम इस चिन्ता को व्यक्त करने और इस चिन्ता के संदर्भ में एक सकारात्मक दृष्टि से सरकार के माध्यम से सभी राजनीतिक दलों के समन्वय से पूरे राष्ट्र का ध्यान आकर्षित करने के लिए आज मैं उनका आभार व्यक्त करना चाहती हूं।